

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 209**  
**(IB)-1368(PB)/2019**

**IN THE MATTER OF:**

Vikas Tomar

.... Applicant/petitioner

v.

Rajesh Projects (India) Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner:

Mr. Ateendra Saumya Singh, Adv.

For the Respondent(s):

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**ORDER**

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019  
Ritu Sharma